

14/9/2011
8/6/2011

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

2. Cadre Indian legal Service

1. Name of Officer (in full) and service to which the officer belongs

3. Present post held : Jy. Legal Advisor

4. Present Pay 34740

Name of District, Division, Taluk & Village or City in which property is situated (full location & postal address)	Name Details of Property, Housing lands and other buildings	& of construction/ Acquisition (and year when purchased) including of land in case of house	Cost of	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1		2	3	4	5	6	7	8
Dist. Poonch, Block Handhar vil. Garsai.	i) one House, Survey Nos, 566, measuring, 12 Kanal, 3 Marlas, 4 Kanal 15 Marlas jointly owned by brothers namely Harsain and Harsain equal shares.	Land under Survey No, 566, 200 Kanal, 3 Marlas, 5 Kanal, 16 Marlas, self and wife.	562,200	Rs. 4,00,000 (approx)	- Nil -	Inheritance	i) Rs. 30,000 per A - as Agricultural Income only.	- Nil -
Dist. Poonch, Block Suanikote, vil. Sanai & Samole.	ii) land under Survey No, 849 and 548 measuring 8 Kanal 15 Marlas and 13 Marlas respectively with House owned by self and Dunch in Poonch.	Survey No, 849 and 548 measuring 8 Kanal 15 Marlas and 13 Marlas respectively.	250,000	No. 849 Rs. 1,50,000 No. 548 Rs. 1,50,000	- Nil -	Purchase Note: 13 Marlas land under Survey No, 548 situated at Samole has been purchased from Smt. Santosh Kaur during the year 1998.	iii) Rs. 5000 P.A. as Agricultural Income only.	- Nil -

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Self Purchased.
Proceed to joining of this Service.

MOHD. SHARIF TARIQ
Deputy Legal Adviser
Ministry of Law & Justice
(Deptt. of Legal Affairs)